

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/218/ (IB)/2017
NAME OF THE PETITIONER(S) : K. GANESAN
NAME OF THE RESPONDENT(S) : SHAMUDI ARADHANA TEXTILES
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	K. SATHISH	Counsel for petitioner	
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ORDER

Counsel for petitioner present. He filed a memo submitting that an Official Liquidator was appointed by the Hon'ble High Court of Madras in another matter wherein the respondent is a party. He also stated that he could not secure the copy of the order. He prayed to dispose of the matter in view of the abovesaid order. The memo is taken on record. The petitioner is directed to approach the Official Liquidator and submit his claim. Accordingly the matter stands closed. The Registry is directed to return the file to the Registry, Hon'ble High Court of Madras.

sd/-

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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